

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

6(ND)16

**COARM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019**

**NAME OF THE COMPANY: Sh. Mukesh Thareja V/s. M/s. Thareja Metal  
Pvt. Ltd. & ors.**


**SECTION OF THE COMPANIES ACT: 397-398**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present for the Petitioner:</b>	Mr. Vincet Bhagat & Mr. Shresnth Nanda, Advocates
<b>Present for the Respondent:</b>	Mr. Shyam Moor J & Mr. Sidharth Joshi, Advocates

**ORDER**

No time left in view of the constitution of the Special Bench. Renotify this case on 11<sup>th</sup> February, 2020.

  
**(L.N. Gupta)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Ginni)